

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2080/2019

JAINUL ABDEEN & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 13-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR
Mr. Anil Kumar Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the respondent No.1 to file the counter affidavit.

Fresh steps for the service of notice by usual mode to respondent No. 2 shall be taken by the learned counsel for the petitioner within a period of two weeks.

List again on 20.2.2020.

RAJIV KALRA
Registrar

MG